THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You can continue your argument in the afternoon.

The House stands adjourned till 2.30 P.M.

The House adjourned for lunch at one of the clock.

The House reassembled after lunch at half past two of the clock, THE DEPUTY CHAIRMAN in the Chair.

ANNOUNCEMENT RE ALLOCA-TION OF TIME FOR GOVERNMENT AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at it_s meeting held today has recommended allocation of time for Government and other business as follows:

Government Business Time allotted

- 1. The Banaras Hindu Uni- 2 days (in versity (Amendment) Bill, addition the time already taken.)
- 2. The Coal Mines Provi- 2 hrs. dent Fund and Bonus Schemes Bill, 1965, as passed by Lok Sabha
- 3. The Foreign Marriage 1 hr. Bill, 1963 (For reference to Joint Committee).
- 4. The Taxation Laws (Am- 3 hrs. 30 mts. endment and Miscella neous Provisions) Bill, 1965, as passed by Lok Sabha.
- 5. The Railways (Employment of Members of the Armed Forces) Bill, 1965, as passed by L<
- 6. The Metal Corporation 1 hr. of India (Acquisition of Undertaking) Bill, 1965, as passed by Lok Sabha
- 7. The Appropriation Bill relating to Supplementary Demands for Grants (General) for 1965-66.

Time allotted Government Business

- 8. Discussion on the Annual 2 hrs. 30 mts. Report of the University Grants Commission 1963-64.
- 9. Discussion on the Annual 2 hrs. 30 mts-Report of the Commissio ner for Scheduled Castes and Scheduled Tribes for the year 1962-63.
- 10. The Jawaharlal Nehru 3 hrs. 30 mts. University Bill, 1965, as reported by the Joint Committee.
- 11. The Union Territories 1 hr. 30 mts (Direct Election to the House of the People) Bill 1965, as passed by Lok Sabha.
- 12. The Delhi Motor Vehicles I hr. Taxation (Amendment) Bill, 1965, as passed by Lok Sabha.
- 13. The Delhi Land Reforms 1 hr. (Amendment) Bill, 1965, as passed by Lok Sabha.
- Discussion on Interna- 1 day. tional situation.
- 15. Discussion on Food 1 day. situation in the country.

Private Members'" Bills

- Marriage 1 hr. 1. The Hindu Amendment) Bill, 1962 (By Shri Sitaram Jaipuria)
- 2. The Code of Civil Procedure (Amendment) Bill, 1964.

(By Shri J. C. Chatterji)

3. The Delhi Rent Control 2 hrs. (Amendment) Bill, 1964. (By Shri M. P. Bhargava)

Private Members' Resolutions

- 1. External Publicity hr. 30 mts. (By Shri P. Abraham). (In addition to the time already taken.
- 2. Food Production in the 3 hrs. 30 mts. country (By Shri Sitaram Jaipuria)

TO SEIZURE OF INDIAN CARGO BY PAKISTAN

SHRI M. P. BHARGAVA: (Uttar Pradesh): Madam, I would like to seek certain clarifications, I would like to know from the hon. Transport Minister what is the value of cargo